

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :16/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/32048/2026 BLAPL/11155/2026	PRAVHAKAR @ PRAVAKAR PARIDA @ PINTU VS STATE OF ODISHA	BIKASH KARNA VS	BOUDH /378 /2025 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000119/2025
2	D-BLAPL/32057/2026 BLAPL/11156/2026	ANURUDH PRASAD YADAV VS STATE OF ODISHA	BIKASH KARNA VS	GHANTAPADA /123 /2026 ADDL.SESSION JUDGE CUM SPL.,JUDGE Spl/0000183/2026
3	D-BLAPL/32069/2026 BLAPL/11157/2026	MILAN PORAI VS STATE OF ODISHA	PARTHA SARATHI DAS VS	AIRPORT /281 /2020 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0006047/2020
4	D-BLAPL/32074/2026 BLAPL/11158/2026	SIDHARTHA KUMAR NANDA VS STATE OF ODISHA	ADYASIDHI MISHRA VS	JAGATPUR /535 /2026 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0001249/2026
5	D-BLAPL/32045/2026 BLAPL/11159/2026	PARESH BISWAL VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	SARANGADA /41 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000076/2025
6	D-BLAPL/32052/2026 BLAPL/11160/2026	MAHENDRA PATRA VS STATE OF ODISHA	BIKASH KARNA VS	BAUNISUNI /12 /2025 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000026/2025
7	D-BLAPL/32070/2026 BLAPL/11161/2026	GANDHIA NAHAK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	POLASARA PS /232 /2025 A.D.J.,KODALA(Ganjam) ST/0000071/2026
8	D-BLAPL/32076/2026 BLAPL/11162/2026	SIDHARTHA KUMAR NANDA VS STATE OF ODISHA	ADYASIDHI MISHRA VS	JAGATPUR /281 /2025 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0000664/2025
9	D-BLAPL/30559/2026 BLAPL/11163/2026	SUSHIL KUMAR KISAN VS STATE OF ODISHA	SUJIT KUMAR SWAIN VS	DEOGARH /219 /2026 DISTRICT AND SESSIONS JUDGE,DEOGARH ST/0000077/2026
10	D-BLAPL/32077/2026 BLAPL/11164/2026	PRATIK KUMAR JANI VS STATE OF ODISHA	BIJAY KUMAR MISHRA VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANESWAR TR/0000270/2026
11	D-BLAPL/30974/2026 BLAPL/11165/2026	DAITARY NAYAK VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	SAHID NAGAR P.S. /74 /2025 4TH A.D.J. CUM SPL. JUDGE(POCSO) BEHALAL TR/0000152/2026

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12	D-BLAPL/32085/2026 BLAPL/11166/2026	MOHAT DIGAL VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	TUMUDIBANDHA /122 /2026 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000187/2026
13	D-BLAPL/31437/2026 BLAPL/11167/2026	KHITISH KUMAR MAHANTA @ KSHITISH KUMAR MAHANTA VS STATE OF ODISHA	ASHUTOSH MOHANTA VS	INFOCITY PS /351 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0001366/2024
14	D-BLAPL/31531/2026 BLAPL/11168/2026	TIKI @ BHAKTA CHARAN BEHERA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BANAPUR P.S. /294 /2026 SPECIAL JUDGE (NDPS),KHURDA(Khordha) TR/0000128/2026
15	D-BLAPL/31539/2026 BLAPL/11169/2026	PULAK KUMAR SWAIN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	/ /0 SPECIAL JUDGE,KENDRAPARA(Kendrapada) TR/0000084/2026
16	D-BLAPL/32106/2026 BLAPL/11170/2026	AKASH KORI @ KASUA VS STATE OF ODISHA	SHYAM SUNDAR TRIPATHY VS	SPL.TASK FORCE /8 /2025 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000014/2025
17	D-BLAPL/31547/2026 BLAPL/11171/2026	PAPU MALIK VS STATE OF ODISHA	BISWAJIT TRIPATHY VS	NILGIRI /520 /2025 A.D.J., NILGIRI(Baleshwar) ST/0000016/2026
18	D-BLAPL/31868/2026 BLAPL/11172/2026	RAJENDRA DAS VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KAMARDA /201 /2026 J.M.F.C.,BHOGRAI(Baleshwar) CT/0000676/2026
19	D-BLAPL/31575/2026 BLAPL/11173/2026	BIBHUTI BHUSAN PRADHAN VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	RAIRAKHOL /127 /2025 ADDL.SESIONS JUDGE CUM SPL JUDGE ST/0000034/2025
20	D-BLAPL/31869/2026 BLAPL/11174/2026	DAMBURU NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR /39 /2007 A.D.J.,KODALA(Ganjam) ST/0000187/2023
21	D-BLAPL/31622/2026 BLAPL/11175/2026	DEEPAK BHARASAGAR VS STATE OF ODISHA	BIBHUTI BHUSAN KUMBHAR VS	BIRMAHARAJPUR /42 /2025 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000013/2026
22	D-BLAPL/32170/2026 BLAPL/11176/2026	SATAM PATTANAIK@PATNAIK VS STATE OF ODISHA	ABHISHEK DASH VS	INDUASTRIAL,NISA /358 /2026 CIVIL JUDGE (J.D.)-CUM-JMFC,BANARIPUR GR/0001197/2026
23	D-BLAPL/31938/2026	MUTURU MUNDA@KARAN	DIBYA JYOTI SAHOO	BRAJARAJNAGAR /210 /2026

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	BLAPL/11177/2026	VS STATE OF ODISHA	VS	J.M.F.C.,JHARSUGUDA(Jharsuguda) CT/0000917/2026
24	D-BLAPL/31980/2026 BLAPL/11178/2026	CHINMAY KUMAR SAHOO @ BANTY VS STATE OF ODISHA	LINGARAJ MOHANTY VS	SPECIAL CRIME UNIT /5 /2026 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000175/2026
25	D-BLAPL/31949/2026 BLAPL/11179/2026	RAJESH SETHI VS STATE OF ODISHA	SWAGAT KUMAR SAHU VS	TARASINGI /290 /2026 SPECIAL JUDGE,BHANJANAGAR(Ganjar) Spl/0000039/2026
26	D-BLAPL/32099/2026 BLAPL/11180/2026	SANJEEB @ ROSHAN KROOF VS STATE OF ODISHA	DEBASMAN DAS VS	KANTABANJI /160 /2026 J.M.F.C.,KANTABANJI(Balangir) GR/0000322/2026
27	D-BLAPL/32044/2026 BLAPL/11181/2026	MOHAMMED IQBAL @ IQBAL @ RAJA VS STATE OF ODISHA	SK. ZAFARULLA VS	KHETRARAJPUR /93 /2025 1ST A.D.J., SAMBALPUR(Sambalpur) ST/0000258/2025
28	D-BLAPL/32008/2026 BLAPL/11182/2026	BATAKRUSHNA SAHOO VS STATE OF ODISHA	SK. ZAFARULLA VS	/ /0 SPECIAL JUDGE, NIMAPARA(Puri) TR/0000028/2026
29	D-BLAPL/32093/2026 BLAPL/11183/2026	PRAKASH BARIK VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	BAUNISUNI /152 /2026 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000014/2026
30	D-BLAPL/31954/2026 BLAPL/11184/2026	RAMKRUSHNA GADABA VS STATE OF ODISHA	ARIJEET MISHRA VS	/ /0 S.D.J.M.,MALKANGIRI(Malkangiri) 2(B)CC/0000011/2026
31	D-BLAPL/32094/2026 BLAPL/11185/2026	SAMBHU @ NATIA @SIBA SAMBHU @ ASTASAMBHU MAJHI VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	BANARAPAL /424 /2026 SPECIAL JUDGE (POCSO), ANGUL(Anugul) Spl/0000064/2026
32	D-BLAPL/31957/2026 BLAPL/11186/2026	PRAKASH SUTAR @ KITU VS STATE OF ODISHA	ROHIT KUMAR NAYAK VS	BENTKAR (42 MOUZA) UPD CUTTACK DISTRICT & SESSIONS JUDGE,CUTTACK ST/0000189/2025
33	D-BLAPL/31647/2026 BLAPL/11187/2026	PRAKASH KUMAR BARIK VS STATE OF ODISHA	AMULYA KUMAR SAHOO VS	/ /0 2ND A.D.J.,CUTTACK(Cuttack) 2(A)CC/0000138/2025
34	D-BLAPL/32095/2026 BLAPL/11188/2026	PRABHAKAR BARIK VS	BIJAYA KUMAR RAGADA VS	SAMBALPUR SADAR /260 /2026 J.M.F.C.(II),SAMBALPUR(Sambalpur)

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35	D-BLAPL/31972/2026 BLAPL/11189/2026	STATE OF ODISHA SUBASH BISOI VS	GOPAL KRISHNA NAYAK VS	GR/0000830/2026 BUGUDA /86 /2003 A.D.J.,BHANJANAGAR(Ganjam) ST/0000215/2026
36	D-BLAPL/31976/2026 BLAPL/11190/2026	STATE OF ODISHA BANAMALI DORA@BANA DORA VS	ANKANN PANDA VS	LANJIGARH /24 /2026 SPECIAL JUDGE(POCSO),BHAWANIPATNA Spl/0000016/2026
37	D-BLAPL/31987/2026 BLAPL/11191/2026	STATE OF ODISHA SANTOSH CHANDRA VS	SUSANTA KUMAR SAHU VS	AMBABHONA /79 /2026 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000036/2026
38	D-BLAPL/32000/2026 BLAPL/11192/2026	STATE OF ODISHA JITENDRA MALLICK VS	BISWA KUMAR MISHRA VS	EOW,BHUBANESWAR /6 /2023 PRESIDING OFFICER,O.P.I.D. COURT,BELAGACHIA GR/0000001/2023
39	D-BLAPL/31678/2026 BLAPL/11193/2026	STATE OF ODISHA DILLIP NAIK VS	ASUTOSH TRIPATHY VS	// SPECIAL JUDGE,ANGUL(Anugul) Spl/0000009/2024
40	D-BLAPL/31698/2026 BLAPL/11194/2026	STATE OF ODISHA MADHAB BHUE VS	GOKULANANDA SAHU VS	JHARBANDH /144 /2025 A.D.J.,PADAMPUR(Bargarh) CT/0000014/2026
41	D-BLAPL/32097/2026 BLAPL/11195/2026	STATE OF ODISHA SUBASH MARTA @ NANDU VS	BEDA PRAKASH PANDA VS	JODAPADAR /89 /2025 JMFC, KANAS(Puri) GR/0000181/2025
42	D-BLAPL/31746/2026 BLAPL/11196/2026	STATE OF ODISHA RAMAKANTA DASH @ BINDU VS	DEEPAJ SAHU VS	SECTOR-3 /199 /2026 SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000118/2026
43	D-BLAPL/32100/2026 BLAPL/11197/2026	STATE OF ODISHA RAJENDRA KUMAR MEENA VS	AMIT KUMAR SAHU VS	TIKABALI /48 /2026 SPECIAL JUDGE,BALLIGUDA(Kandhamar) Spl/0000099/2026
44	D-BLAPL/32101/2026 BLAPL/11198/2026	STATE OF ODISHA ANSHU KUMAR VS	BIBHUTI BHUSAN MAHAPATRA VS	//0 SPECIAL JUDGE (NDPS),KHURDA(Khordha) TR/0000185/2026
45	D-BLAPL/32006/2026 BLAPL/11199/2026	STATE OF ODISHA RELI SABAR VS	SUCHIT KUMAR NAYAK VS	PADMAPUR /37 /2025 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000031/2025

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46	D-BLAPL/32029/2026 BLAPL/11200/2026	CHANDAN MAHALIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000336/2026
47	D-BLAPL/32131/2026 BLAPL/11201/2026	MANTU @PITAMBAR RANA VS STATE OF ODISHA	JAGABANDHU SAHU VS	ATTABIRA /101 /2026 A.D.J.,BARGARH(Bargarh) CT/0000074/2026
48	D-BLAPL/32031/2026 BLAPL/11202/2026	TUNU AGRAWAL VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	JONK /70 /2025 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000008/2025
49	D-BLAPL/32033/2026 BLAPL/11203/2026	RAHUL SONKAR VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	KHAJURIPADA /144 /2026 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000124/2026
50	D-BLAPL/32034/2026 BLAPL/11204/2026	KAMALAKANTA ROUL @ KANHU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /539 /2026 J.M.F.C.,JALESWAR(Baleshwar) CT/0000656/2026
51	D-BLAPL/32137/2026 BLAPL/11205/2026	AJIT KUMAR SATHUA VS STATE OF ODISHA	ARIJEET MISHRA VS	ITAMATI /354 /2026 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0001110/2026
52	D-BLAPL/32037/2026 BLAPL/11206/2026	LAKSHAPATI SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TARBHA /319 /2026 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000113/2026
53	D-BLAPL/32039/2026 BLAPL/11207/2026	SK. RAFIQ @ RUGA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SPL.TASK FORCE /18 /2022 A.D.J.,BALASORE(Baleshwar) Spl/0000229/2022
54	D-BLAPL/32143/2026 BLAPL/11208/2026	SUNIL @SUSHIL KUMAR DAKUA VS STATE OF ODISHA	PRANAYA SWAIN VS	KANTAMAL /52 /2015 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000141/2019
55	D-BLAPL/32042/2026 BLAPL/11209/2026	SK. MUSTAKUDDIN VS STATE OF ODISHA	SIMSON JENA VS	KHARABEL NAGAR P.S. /334 /2025 S.D.J.M.,BHUBANESWAR(Khordha) CT/0001408/2025
56	D-BLAPL/32046/2026 BLAPL/11210/2026	SANTOSH @ SANTOSH KUMAR BALIARSINGH VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	JANKIA P.S. /238 /2026 2ND A.D.J,KHURDA(Khordha) TR/0000062/2026
57	D-BLAPL/27085/2026	BUDU GATAN	PVS NANAJI ACHARY	SEMILLIGUDA /140 /2025

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	BLAPL/11211/2026	VS STATE OF ODISHA	VS	AD-HOC A.D.J.(FTSC),JEYPORE(Koraput)
58	D-BLAPL/30269/2026	SK. HASAN	ASIT KUMAR JENA	TR/0000006/2026
	BLAPL/11212/2026	VS STATE OF ODISHA	VS	BRAMHA BARADA /168 /2026
59	D-BLAPL/32152/2026	RUKDHAR SAGARIA	RAJIB LOCHAN PATTNAIK	J.M.F.C.,CHANDIKHOLE(Jajapur)
	BLAPL/11213/2026	VS STATE OF ODISHA	VS	CT/0001563/2026
60	D-BLAPL/31852/2026	GOPAL @ DEEPAK SHAW	GURUPRASAD BEHERA	MATHILI /121 /2026
	BLAPL/11214/2026	VS STATE OF ODISHA	VS	A.D.J.,MALKANGIRI(Malkangiri)
61	D-BLAPL/32172/2026	RAJKISHORE DAS @RAJU DAS	DEBIDUTTA MOHAPATRA	CT/0000071/2026
	BLAPL/11215/2026	VS STATE OF ODISHA	VS	MURUDA /205 /2026
62	D-BLAPL/31042/2026	KISHORE SAMAL	SASHIDHAR RANJIT	SPECIAL JUDGE,BARIPADA(Mayurbhanj)
	BLAPL/11216/2026	VS UNION OF INDIA (NCB)	VS	CT/0000036/2026
63	D-BLAPL/31148/2026	DEEPAK BEHERA @ DIPUN BEHERA	DIBYARANJAN BEHERA	ASTARANGA /177 /2021
	BLAPL/11217/2026	VS STATE OF ODISHA	VS	A.D.J.,NIMAPARA(Puri)
64	D-BLAPL/31895/2026	TRIPATI SILIPADIA	BIJAYA KUMAR RAGADA	ST/0000019/2022
	BLAPL/11218/2026	VS STATE OF ODISHA	VS	NCB BHUBANESWAR /10 /2026
65	D-BLAPL/31800/2026	SUJAN TETE	UMA SHANKAR PATEL	SPECIAL JUDGE, NILGIRI(Baleshwar)
	BLAPL/11219/2026	VS STATE OF ODISHA	VS	Spl/0000006/2026
66	D-BLAPL/31955/2026	SK. FARUK	PRIYA RANJAN MISHRA	PIRAHAT P.S /76 /2026
	BLAPL/11220/2026	VS STATE OF ODISHA	VS	S.D.J.M.,BHADRAK(Bhadrak)
67	D-BLAPL/31905/2026	AMAR SAHOO	SK. ZAFARULLA	GR/0000976/2026
	BLAPL/11221/2026	VS STATE OF ODISHA	VS	POTTANGI /128 /2024
68	D-BLAPL/21746/2026	ABAKHITA DIGAL	AMULYA RATNA PANDA	A.D.J.,KORAPUT(Koraput)
	BLAPL/11222/2026	VS STATE OF ODISHA	VS	CT/0000035/2025
				SUNDARGARH TOWN /364 /2026
				SPECIAL JUDGE (POCSO), SUNDARGARH
				Spl/0000150/2026
				DHAMNAGAR /173 /2026
				J.M.F.C.,DHAMNAGAR(Bhadrak)
				GR/0000336/2026
				ULLUNDA /39 /2026
				SPECIAL JUDGE,SONEPUR(Sonepur)
				Spl/0000013/2026
				PHULBANI TOWN /168 /2026
				SPECIAL JUDGE, PHULBANI(Kandhamal)

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69	D-BLAPL/31958/2026 BLAPL/11223/2026	STATE OF ODISHA NAGESWAR DUHUDI VS	UMAKANTA BARIK VS	Spl/0000112/2026 KHALLIKOTE /482 /2025 A.D.J.,KHALLIKOTE(Ganjam) ST/0000111/2025
70	D-BLAPL/31968/2026 BLAPL/11224/2026	STATE OF ODISHA SUNIL MALLICK VS	MAHES DAS VS	BALLIGUDA /104 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamar) CT/0000085/2025
71	D-BLAPL/31433/2026 BLAPL/11225/2026	STATE OF ODISHA SUSHIL RAVI SHETTY VS	DIPANKAR ACHARYA VS	BARGAON /116 /2026 SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000104/2026
72	D-BLAPL/31910/2026 BLAPL/11226/2026	STATE OF ODISHA DILLIP MAHALIK VS	DIBYA JYOTI SAHOO VS	// SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000318/2026
73	D-BLAPL/32151/2026 BLAPL/11227/2026	STATE OF ODISHA BISWANATH KHEMUDU VS	RAJIB LOCHAN PATTNAIK VS	ORKEL /277 /2026 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000173/2026
74	D-BLAPL/31913/2026 BLAPL/11228/2026	STATE OF ODISHA SURYA PRAKASH DASH VS	AJAYA KUMAR TRIPATHY VS	MOHANA /31 /2020 J.M.F.C,MOHANA(Gajapati) GR/0000030/2020
75	D-BLAPL/32041/2026 BLAPL/11229/2026	STATE OF ODISHA BALABHADRA NAIK VS	BHARAT BHUSAN ROUTRAY VS	BANARAPAL /331 /2026 A.D.J.,ANGUL(Anugul) CT/0000202/2026
76	D-BLAPL/32252/2026 BLAPL/11230/2026	STATE OF ODISHA BIBEK BARAL @ PAPU VS	RAJIB BIHARI MISHRA VS	SATYABADI /129 /2026 2ND A.D.J.,PURI(Puri) ST/0000305/2026
77	D-BLAPL/32150/2026 BLAPL/11231/2026	STATE OF ODISHA ARJUN MADIA VS	RAJIB LOCHAN PATTNAIK VS	MATHILI /121 /2026 A.D.J.,MALKANGIRI(Malkangiri) CT/0000071/2026
78	D-BLAPL/32273/2026 BLAPL/11232/2026	STATE OF ODISHA ARUN MAHTO VS	RAJIB BIHARI MISHRA VS	SPL.TASK FORCE /12 /2024 A.D.J.,BHUBANESWAR(Khordha) TR/0000114/2024
79	D-BLAPL/32266/2026 BLAPL/11233/2026	STATE OF ODISHA NISADRAJ DIGAL VS	SUDHANSU SEKHAR DASH VS	TIKABALI /191 /2026 SPECIAL JUDGE,BALLIGUDA(Kandhamar) Spl/0000191/2026

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80	D-BLAPL/32153/2026 BLAPL/11234/2026	KALIA PRADHAN VS STATE OF ODISHA	PARTHA SARATHI DAS VS	POLASARA PS /238 /2026 A.D.J.,KODALA(Ganjam) ST/0000084/2026
81	D-CMP/49118/2026 CMP/1813/2026	SIBU KANUNGO VS ROURKELA STEEL PLANT, SUNDARGARH	SOUMYA RANJAN MOHANTY VS	// CIVIL JUDGE (SD),ROURKELA(Sundarga Arbp/0000006/2025
82	D-CMP/46142/2026 CMP/1814/2026	BINOD SAHU VS KALAKAR MAJHI	MANORANJAN MISHRA VS	// CIVIL JUDGE (SD),ANGUL(Anugul) IA/0000005/2025
83	D-CMP/48474/2026 CMP/1815/2026	STATE OF ODISHA VS JITENDRA BISWAL	PRABHU PRASANNA BEHERA,A.S.C VS	// SR CIVIL JUDGE (COMMERCIAL COURT) EC/0000167/2024
84	D-CMP/47089/2026 CMP/1816/2026	SUSILA KHARSEL VS RABI BAG	UPENDRA KUMAR SAMAL (SR. ADV.) VS	// CIVIL JUDGE (SD),TITILAGARH(Balangir TS/0000001/1996
85	D-CMP/49562/2026 CMP/1817/2026	SRI SRI RAMJI MAHAPRABHU BIJE, SAMBALPUR VS M/S. ORIENT PAPER MILLS LTD., SAMBALPUR	SUNKURU SUDHAKAR RAO (SR. ADV.) VS	// CIVIL JUDGE (SD),SAMBALPUR(Sambalpur) CMA/0000005/2025
86	D-CMP/45176/2026 CMP/1818/2026	SAROJINI SAHOO VS KUNUM@KUNMUN SAHOO @ JAYANTI SAHOO	AKSHAYA KUMAR SAHOO VS	// CIVIL JUDGE (SD),2ND COURT,CUTTACK CS/0000018/2025
87	D-CMP/48342/2026 CMP/1819/2026	BHARAT CHANDRA JENA VS SARAT CHANDRA JENA	RANJIT MOHANTY VS	// CIVIL JUDGE (SD),KENDRAPARA(Kendrapara) CS/0000287/2023
88	D-CMP/49956/2026 CMP/1820/2026	TAPAN KUMAR DAS VS KUNJA BIHARI DAS	BIKRAM SENAPATI VS	// CIVIL JUDGE (SD),BARIPADA(Mayurbhanj) CS/0000828/2023
89	D-CONTC/49448/2026 CONTC/7286/2026	BASUDEV SHG, TERAMANPUR, RAHAMA, JAGATSINGHPUR VS J.SONAL, COLLECTOR, JAGATSINGHPUR	ADV. VS	// ()
90	D-CONTC/49451/2026 CONTC/7287/2026	MOTHER TERESA SHG, JANAPAL, KUJANG, JAGATSINGHPUR VS J.SONAL, COLLECTOR, JAGATSINGHPUR	ADV. VS	// ()
91	D-CONTC/49521/2026	TAAPOI SAMAL	ADV.	//

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	CONTC/7288/2026	VS MRUTYUNJAYA TRIPATHY, TAHASILDAR, BHUBANESWAR	VS	0 //
92	D-CONTC/49559/2026 CONTC/7289/2026	AJAYA CHANDRA MUDULI VS VINAYA TOSH MISHRA, I.P.S	AJAYA KUMAR PRADHAN VS	// 0 //
93	D-CONTC/49575/2026 CONTC/7290/2026	MRUTUNJAYA SAHU VS SOVA SHARMA, IAS	BASUDEV BARIK VS	// 0 //
94	D-CONTC/49619/2026 CONTC/7291/2026	NIKUNJ KISHORE SWAIN VS BIKASH RANJAN, TAHASILDAR, BALIKUDA	ADV. VS	// 0 //
95	D-CONTC/49707/2026 CONTC/7292/2026	SMRUTI RANJAN MOHANTY VS DR.SUNIL KUMAR AGRAWAL, SUPDT. OF SARDAR VALLAVBHAI PATEL POST GRADUATE INSTITUTE OF PAEDIATRICS	ADV. VS	// 0 //
96	D-CONTC/49525/2026 CONTC/7293/2026	GOBARDHAN PATRA VS SHUBHA SARMA, IAS	ADV. VS	// 0 //
97	D-CONTC/49445/2026 CONTC/7294/2026	GOURANGA CHARAN MOHANTY VS B. PARAMESWARAN, COMMISSIONER CUM SECRETARY TO GOVT. OF ODISHA	ADV. VS	// 0 //
98	D-CONTC/49450/2026 CONTC/7295/2026	NILIMA MAHASANGHA, RAGHUNATHPUR, JAGATSINGHPUR VS J.SONAL, COLLECTOR, JAGATSINGHPUR	ADV. VS	// 0 //
99	D-CONTC/49523/2026 CONTC/7296/2026	PRAFULLA KUMAR SAHU VS DR.ARABINDA KUMAR PADHEE, IAS	ADV. VS	// 0 //
100	D-CONTC/49535/2026 CONTC/7297/2026	BULU BARIK VS SOVA SHARMA, IAS	BASUDEV BARIK VS	// 0 //
101	D-CONTC/49548/2026 CONTC/7298/2026	SARANGADHAR SAHOO VS SOVA SHARMA, IAS	BASUDEV BARIK VS	// 0 //
102	D-CONTC/49582/2026 CONTC/7299/2026	BIJAYA KUMAR JIT VS	BASUDEV BARIK VS	// 0

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103	D-CONTC/48230/2026 CONTC/7300/2026	SOVA SHARMA, IAS SANTOSH KUMAR MOHANTY VS ARAVIND AGRAWAL, SECRETARY HIGHER EDUCATION DEPTT.	SANDHYARANI PANI VS	// // 0 //
104	D-CONTC/48795/2026 CONTC/7301/2026	NABAGHANA MOHANTY VS USHA PADHEE, ADDITIONAL CHIEF SECRETARY HOUSING AND URBAN DEVELOPMENT DEPTT., ODISHA	SHAKTI PRASAD PANDA VS	// 0 //
105	D-CONTC/49811/2026 CONTC/7302/2026	JAGABANDHU JENA VS SURESH KUMAR VASISTHA, IAS,PRINCIPAL SECRETARY G.A AND P.G DEPTT.	ADV VS	// 0 //
106	D-CONTC/49812/2026 CONTC/7303/2026	SWATI SATARUPA SUBHADARSINI CHAMPATI VS JUGAL KISHORE KUMAR BANOTH,IPS,DIG OF POLICE, (PERSONNEL), CUTTACK	ADV VS	// 0 //
107	D-CONTC/49930/2026 CONTC/7304/2026	JADUMANI DAS VS DR.ARABINDA KUMAR PADHEE, IAS	ADV. VS	// 0 //
108	D-CONTC/49940/2026 CONTC/7305/2026	PRAHALAD CHANDRA NAIK VS N.B.S.RAJPUT, IAS	ADV. VS	// 0 //
109	D-CONTC/49883/2026 CONTC/7306/2026	NILAKANTHESWAR SELF HELP GROUP, JAGATSINGHPUR VS MONISHA BANERJEE,IAS,DIRECTOR SOCIAL WELFARE DEPT. OF WOMEN AND C.D AND MISSION SHAKTI,ODISHA	ADV VS	// 0 //
110	D-CONTC/49946/2026 CONTC/7307/2026	BICHITRA KUMAR SETHI VS GOURAV SHIVAJI ISALWAR, IAS	ADV. VS	// 0 //
111	D-CRLA/31565/2026 CRLA/993/2026	TOFAN SAHU VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BAGDIA /210 /2026 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000030/2026
112	D-CRLA/31926/2026 CRLA/994/2026	SAHIL ALI VS STATE OF ODISHA	SATYA RANJAN MULIA VS	ATHGARH /224 /2026 A.D.J.,ATHAGARH(Cuttack) ST/0000097/2026
113	D-CRLA/26007/2026 CRLA/995/2026	G.DEBENDRA REDDY VS STATE OF ODISHA	S.RAM KUMAR VS	JARADA /71 /2024 A.D.J.,BERHAMPUR(Ganjam) ST/0000264/2024

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114	D-CRLA/26349/2026 CRLA/996/2026	BIBHUTI BHUSAN PURI VS STATE OF ODISHA	RAMANI KANTA PATTANAIK VS	SATYABADI /350 /2020 AD-HOC A.D.J.,(FTSC),PURI(Puri) TR/0000278/2023
115	D-CRLA/30360/2026 CRLA/997/2026	PADMALOCHAN PALEI VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	RAIRANGPUR (RURAL) /132 /2020 AD-HOC A.D.J.(FTSC),BARIPADA(Mayur) Spl/0000125/2020
116	D-CRLA/11855/2026 CRLA/998/2026	INFORMANT CUM VICTIM VS STATE OF ODISHA	SUBHENDU KAR VS	LOISINGHA(BOLANGIR) /125 /2009 2ND A.D.J., BALANGIR(Balangir) SC/0000038/2024
117	D-CRLA/32228/2026 CRLA/999/2026	SIGIPURAM BUDU VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	GUNUPUR /105 /2023 A.D.J., GUNUPUR(Rayagada) CT/0000054/2023
118	D-CRLMA/31969/2026 CRLMA/129/2026	SURAJ SHANKAR SHINDE VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	/ /0 SPECIAL JUDGE,ATHGARH(Cuttack) Spl/0000006/2026
119	D-CRLMA/3499/2026 CRLMA/130/2026	DEBASHIS MOHANTY VS STATE OF ODISHA	NIRANJAN MAHARANA VS	KHANDAGIRI P.S. /532 /2025 () //
120	D-CRLMC/31918/2026 CRLMC/3917/2026	MAHENDRA KUAMR SETHI @ MAHENDRA KUMAR SETHY VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	MAHANGA /10 /2021 CIVIL JUDGE (JD) CUM JMFC,MAHANGA GR/0000045/2021
121	D-CRLMC/30673/2026 CRLMC/3918/2026	NIRANJAN ROUT VS STATE OF ODISHA	RUDRA MADHAB BISHWAL VS	/ / SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000016/2022
122	D-CRLMC/31047/2026 CRLMC/3919/2026	N. NARSINGULU PATRA VS STATE OF ODISHA	DEBASHIS ROUTRAY VS	PATTAPUR (ASKA) /35 /2021 SPECIAL JUDGE(POCSO), BERHAMPUR Spl/0000035/2021
123	D-CRLMC/31375/2026 CRLMC/3920/2026	CHINTAMANI ROUT VS STATE OF ODISHA	GOURI MOHAN RATH VS	BADAGODA P.S. /1 /2026 J.M.F.C.(IV),BHUBANESWAR(Khordha) CT/0000001/2026
124	D-CRLMC/32026/2026 CRLMC/3921/2026	ABHIMANYU SAHOO VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	LAXMISAGAR P.S. /223 /2024 J.M.F.C.(IV),BHUBANESWAR(Khordha) CT/0000456/2024
125	D-CRLMC/32053/2026	ANUJ @ SANTANU BALABANTARAY	ABHAS MOHANTY	FATEGARH /264 /2026

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	CRLMC/3922/2026	VS STATE OF ODISHA	VS	J.M.F.C.,BHAPUR(Nayagarh) GR/0000250/2026
126	D-CRLMC/31581/2026 CRLMC/3923/2026	DR. PARSURAM SAHU VS STATE OF ODISHA(VIG.)	NIRANJAN PANDA VS	BALASORE VIGILANCE /37 /1998 SPL.JUDGE (VIG),BALASORE(Baleshwar) TR/0000371/2007
127	D-CRLMC/32235/2026 CRLMC/3924/2026	AKASH NAG VS STATE OF ODISHA	BISWAJIT NAYAK VS	DUNGURIPALI /143 /2020 C.J.M.,SONEPUR(Sonepur) SC/0000002/2021
128	D-CRLMC/32062/2026 CRLMC/3925/2026	BIRA BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /259 /2022 J.M.F.C.,TANGI(Cuttack) GR/0000271/2022
129	D-CRLMC/32184/2026 CRLMC/3926/2026	PRIYANKA AGARWAL VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	/ /0 J.M.F.C.,RAJGANGPUR(Sundargarh) ICC/0000009/2024
130	D-CRLMC/22822/2026 CRLMC/3927/2026	M/S. ODISHA BEVERAGES PRIVATE LTD., BBSR VS STATE OF ODISHA	ASHISH KUMAR MEHER VS	/ /0 S.D.J.M.,BHUBANESWAR(Khordha) ICC/0000351/2023
131	D-CRLMC/32186/2026 CRLMC/3928/2026	PRIYANKA AGARWAL VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	/ /0 J.M.F.C.,RAJGANGPUR(Sundargarh) ICC/0000008/2024
132	D-CRLMC/22832/2026 CRLMC/3929/2026	M/S. ODISHA BEVERAGES PRIVATE LTD., BBSR VS STATE OF ODISHA	ASHISH KUMAR MEHER VS	/ /0 S.D.J.M.,BHUBANESWAR(Khordha) ICC/0000352/2023
133	D-CRLMC/32164/2026 CRLMC/3930/2026	SUSANTA KUMAR PATRA VS STATE OF ODISHA	ASHISH KUMAR MEHER VS	SPECIAL CRIME UNIT /11 /2024 J.M.F.C.(IV),BHUBANESWAR(Khordha) CT/0001065/2024
134	D-CRLMC/32187/2026 CRLMC/3931/2026	PRIYANKA AGARWAL VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	/ /0 J.M.F.C.,RAJGANGPUR(Sundargarh) ICC/0000007/2024
135	D-CRLMC/32165/2026 CRLMC/3932/2026	DEBASISH PALTA@DEBASIS PALATA VS SUBRAT MALLICK	NIRANJAN PANDA VS	/ /0 J.M.F.C.,NIALI(Cuttack) CRMC/0000018/2026
136	D-CRLMC/32206/2026 CRLMC/3933/2026	SUNIL KUMAR CHUALSINGH VS	SANTOSH KUMAR DASH VS	CHANDAKA P.S. /132 /2026 J.M.F.C.,BHUBANESWAR(Khordha)

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137	D-CRLMC/28849/2026 CRLMC/3934/2026	STATE OF ODISHA ANTARYAMI SAHU VS	BIDYADHAR MANSING VS	GR/0000521/2026 CAPITAL P.S. /460 /2013 S.D.J.M.,BHUBANESWAR(Khordha) CT/0004829/2013
138	D-CRLMC/27215/2026 CRLMC/3935/2026	STATE OF ODISHA TRILOCHAN DAS@SAURIA VS	SUDEEP KUMAR SARANGI VS	KHANDAPARA /2 /2023 J.M.F.C.,KHANDAPARA(Nayagarh) GR/0000002/2023
139	D-CRLMC/31943/2026 CRLMC/3936/2026	STATE OF ODISHA BIDYADHAR HATI VS	NIRANJAN PANDA VS	SINDHIKELA PS /21 /2016 CIVIL JUDGE (JD) CUM JMFC, BANGOM GR/0000038/2016
140	D-CRLMP/31845/2026 CRLMP/1782/2026	STATE OF ODISHA DIGAMBAR PATRA VS	SHIVSANKAR MOHANTY VS	JALESWAR /113 /2025 () //
141	D-CRLMP/4458/2026 CRLMP/1783/2026	STATE OF ODISHA DHRUBA CHARAN SWAIN VS	BINAYA KUMAR MOHANTY VS	/ /0 C.J.M.,JAGATSINGHPUR(Jagatsinghapur) ICC/0000332/2019
142	D-CRLMP/32047/2026 CRLMP/1784/2026	STATE OF ODISHA PRANATI MALLICK VS	PRATIK NAYAK VS	/ /0 J.M.F.C.(III),BHUBANESWAR(Khordha) CRMC/0000029/2022
143	D-CRLMP/32012/2026 CRLMP/1785/2026	STATE OF ODISHA PRABHAT NALINI SETHI VS	BYOMAKESH TRIPATHY VS	PIPLI /490 /2026 () //
144	D-CRLMP/32019/2026 CRLMP/1786/2026	STATE OF ODISHA GOPAL KRUSHNA LENKA VS	BYOMAKESH TRIPATHY VS	/ /0 () //
145	D-CRLMP/32075/2026 CRLMP/1787/2026	STATE OF ODISHA ANKITARANI KHUNTIA VS	KASHINATH PATTNAIK VS	DHENKANAL SADAR /785 /2026 () //
146	D-CRLMP/32021/2026 CRLMP/1788/2026	STATE OF ORISSA GITANJALI HARICHANDAN VS	BISHNU PRASAD RATH VS	/ /0 () //
147	D-CRLMP/32015/2026 CRLMP/1789/2026	STATE OF ODISHA ABHISEK MOHANTY VS	BYOMAKESH TRIPATHY VS	/ /0 () //
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148	D-CRLMP/32210/2026 CRLMP/1790/2026	LIPINA BHOI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	PURI SADAR /410 /2026 () //
149	D-CRLMP/30002/2026 CRLMP/1791/2026	DAMODAR SWAIN VS STATE OF ORISSA	ACHYUTANANDA PATTANAİK VS	BANAPUR P.S. /380 /2026 () //
150	D-CRLMP/32189/2026 CRLMP/1792/2026	AKSHYA KUMAR PARHI VS STATE OF ODISHA	SURENDRA PRASAD BARIK VS	BASUDEVPUR /472 /2026 () //
151	D-CRLMP/31880/2026 CRLMP/1793/2026	INFORMANT VS STATE OF ODISHA	BISWABHUSAN DAS VS	/ /0 () //
152	D-CRLMP/32209/2026 CRLMP/1794/2026	DIPTIMAYEE BEHERA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	/ /0 J.M.F.C.,BARAMBA(Cuttack) ICC/0000013/2023
153	D-CRLREV/31635/2026 CRLREV/803/2026	SUDHANSU@SUDAM MAHAKUD VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	BOUDH /186 /2015 A.D.J.,BOUDH(Baudh) CRA/0000005/2018
154	D-JCRLA/32351/2026 JCRLA/268/2026	SARADA PRASAD NAYAK VS STATE OF ODISHA	ADV. VS	TIRTOL /158 /2025 SPECIAL JUDGE(POCSO), JAGATSINGH Spl/0000034/2025
155	D-MATA/46662/2026 MATA/352/2026	ANUP KUMAR SAHOO VS SWATI SUCHARITA DAS	DAITARI PRADHAN VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000370/2021
156	D-RPFAM/46654/2026 RPFAM/286/2026	RASHMIRANJAN ROUSTRAY VS SUBHASMITA GAJENDRA SINGH	BISWARANJAN SWAIN VS	// JUDGE, FAMILY COURT, NAYAGARH(N CRLMP/0000238/2025
157	D-RSA/47141/2026 RSA/528/2026	PHULMATI ORAM VS DUKHI ORAM	PRAGYAN PARAMITA MOHANTY VS	// DISTRICT & SESSIONS JUDGE,SAMBAL RFA/0000018/2010
158	D-WA/48190/2026 WA/1431/2026	AKRURA KUMAR SETHI VS STATE OF ODISHA	SISIR KUMAR PUROHIT VS	// () //
159	D-WA/49394/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	//

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	WA/1432/2026	VS	VS	0
		SABITA BIHARI		//
160	D-WA/45205/2026	SURESH CHANDRA PARIJA	SAROJA KANTA SAMAL	//
	WA/1433/2026	VS	VS	0
		STATE OF ODISHA		//
161	D-WP(C)/49786/2026	URMILA NAYAK	SUKANTA KUMAR DALAI	//
	WP(C)/34463/2026	VS	VS	0
		STATE OF ODISHA		//
162	D-WP(C)/48037/2026	RUNGTA INFRA TECH PRIVATE LIMITED., JHARSUGUDA	DEDESH PANDA	//
	WP(C)/34464/2026	VS	VS	0
		INCOME TAX OFFICER WARD 1, JHARSUGUDA		//
163	D-WP(C)/49039/2026	NIRANJAN JENA	SAMIR KUMAR MISHRA	//
	WP(C)/34465/2026	VS	VS	0
		STATE OF ODISHA		//
164	D-WP(C)/40559/2026	BHARAT SANCHAR NIGAM LTD., NEW DELHI	PRAKASH RANJAN BARIK	//
	WP(C)/34466/2026	VS	VS	0
		SUSHANTA KUMAR NAIK		//
165	D-WP(C)/47902/2026	NRUSINGH PRASAD SUNDARAY	SANJAY KUMAR SAMANTARAY	//
	WP(C)/34467/2026	VS	VS	0
		THE COMPETENT AUTHORITY AND LAND ACQUISITION OFFICER, KHORDHA		//
166	D-WP(C)/46360/2026	PRAMILA BEHERA	CHITTA RANJAN LENKA	//
	WP(C)/34468/2026	VS	VS	0
		STATE OF ODISHA		//
167	D-WP(C)/48416/2026	AMARENDRA SARANGI	PRAFULLA KUMAR MOHAPATRA	//
	WP(C)/34469/2026	VS	VS	0
		STATE OF ODISHA		//
168	D-WP(C)/49122/2026	ANUSUYA MISHRA	BANSHIDHAR SATAPATHY	//
	WP(C)/34470/2026	VS	VS	0
		STATE OF ODISHA		//
169	D-WP(C)/48066/2026	SANSKAR RUNGTA	DEBESH PANDA	//
	WP(C)/34471/2026	VS	VS	0
		INCOME TAX OFFICER, WARD-1, JHARSUGUDA		//
170	D-WP(C)/49124/2026	SHIBASHIS SAHOO	BANSHIDHAR SATAPATHY	//
	WP(C)/34472/2026	VS	VS	0

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171	D-WP(C)/48237/2026 WP(C)/34473/2026	STATE OF ODISHA SOMANATH BEHERA VS	GYANA RANJAN DHAL VS	// // 0
172	D-WP(C)/48161/2026 WP(C)/34474/2026	STATE OF ODISHA DEBABRATA BISWAL VS	DR. BINODA KUMAR MISHRA VS	// // 0
173	D-WP(C)/48823/2026 WP(C)/34475/2026	STATE OF ODISHA UDAYANATH PARIDA VS	ANUGRAHA NARAYAN SAMANTRAY VS	// // 0
174	D-WP(C)/49127/2026 WP(C)/34476/2026	STATE OF ODISHA GANESH MAHAKHUDA VS	BANSHIDHAR SATAPATHY VS	// // 0
175	D-WP(C)/48276/2026 WP(C)/34477/2026	STATE OF ODISHA MAKARDHWAJ @ MAKARDHWAJA SAHU VS	AMIT PRASAD BOSE VS	// // 0
176	D-WP(C)/49126/2026 WP(C)/34478/2026	STATE OF ODISHA NITYANANDA SAHOO VS	BANSHIDHAR SATAPATHY VS	// // 0
177	D-WP(C)/49291/2026 WP(C)/34479/2026	STATE OF ODISHA BHAGIRATHI SAHOO VS	DILLIP KUMAR MOHAPATRA VS	// // 0
178	D-WP(C)/48423/2026 WP(C)/34480/2026	STATE OF ODISHA SHALINI MOHANTY VS	OM SWARUP VS	// // 0
179	D-WP(C)/49294/2026 WP(C)/34481/2026	ROSHAN PATNAIK KHAGESWAR ROUT VS	DILLIP KUMAR MOHAPATRA VS	// // 0
180	D-WP(C)/49319/2026 WP(C)/34482/2026	STATE OF ODISHA SUMIT RANJAN PARIDA VS	MANOJA KUMAR KHUNTIA VS	// // 0
181	D-WP(C)/48433/2026 WP(C)/34483/2026	STATE OF ODISHA SURENDRA MAHAPATRA VS	SANJIT MISHRA VS	// // 0
		STATE OF ODISHA		//

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182	D-WP(C)/48429/2026 WP(C)/34484/2026	PRAMOD KUMAR PATI VS STATE OF ODISHA	BHABANI SAMAL VS	// 0 //
183	D-WP(C)/49307/2026 WP(C)/34485/2026	PRADEEP KUMAR SAMANTARAY VS ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY,BHUBANESWAR	SAROJA KANTA SAMAL VS	// 0 //
184	D-WP(C)/49647/2026 WP(C)/34486/2026	VIDWAN INSTITUTE OF MEDICAL SCIENCE, KORAPUT VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
185	D-WP(C)/48446/2026 WP(C)/34487/2026	BINAPANI BHOI VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
186	D-WP(C)/48467/2026 WP(C)/34488/2026	APARTI BEHERA VS STATE OF ODISHA	PRABIN DAS VS	// 0 //
187	D-WP(C)/48520/2026 WP(C)/34489/2026	GULAM MAKSUD VS STATE OF ODISHA	SAYED DANISH MASIH VS	// 0 //
188	D-WP(C)/48567/2026 WP(C)/34490/2026	PRADIP KUMAR SWAIN VS PUNJAB NATIONAL BANK	RANJAN KUMAR ROUT VS	// 0 //
189	D-WP(C)/48579/2026 WP(C)/34491/2026	MAHESWAR KHETI VS STATE OF ODISHA	PRASANTA KUMAR JOSHI VS	// 0 //
190	D-WP(C)/48705/2026 WP(C)/34492/2026	SUKADEV BEHERA VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //
191	D-WP(C)/49842/2026 WP(C)/34493/2026	BHUBANESWAR NURSING AND HEALTH SCIENCE COLLEGE, RAYAGADA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
192	D-WP(C)/49867/2026 WP(C)/34494/2026	PUBLIC SCHOOL OF NURSING, KANDHAMAL VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
193	D-WP(C)/49425/2026	BHUVANA PROJECT PTV LTD	SANATAN DAS	//

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	WP(C)/34495/2026	VS	VS	0
		CERTIFICATE OFFICER CUM SUB COLLECTOR,BBSR		//
194	D-WP(C)/49711/2026	THE AIGIRI COLLEGE OF MEDICAL SCIENCE, KHORDHA	GOPAL PRASAD JENA	//
	WP(C)/34496/2026	VS	VS	0
		STATE OF ODISHA		//
195	D-WP(C)/48900/2026	SANTOSH OJHA	BHARATI DASH	//
	WP(C)/34497/2026	VS	VS	0
		BRANCH MANAGER, ANNAPURNA FINANCE PRIVATE LTD. BALASORE		//
196	D-WP(C)/49367/2026	RAJ KISHORE MISHRA	AJIT KUMAR SAHOO	//
	WP(C)/34498/2026	VS	VS	0
		STATE OF ODISHA		//
197	D-WP(C)/49963/2026	DRIEMS UNIVERSITY, TANGI, CUTTACK	DIGAMBARA MISHRA	//
	WP(C)/34499/2026	VS	VS	0
		DIRECTORATE OF MEDICAL EDUCATION AND TRAINING, BHUBANESWAR		//
198	D-WP(C)/49371/2026	BENUDHAR SETHI	SADASIVA PATRA (1)	//
	WP(C)/34500/2026	VS	VS	0
		STATE OF ODISHA		//
199	D-WP(C)/49953/2026	KALANDI JENA	KUNAL KUMAR SWAIN	//
	WP(C)/34501/2026	VS	VS	0
		STATE OF ODISHA		//
200	D-WP(C)/49373/2026	GOUTAMA SETH	SIDHESWAR MALLIK	//
	WP(C)/34502/2026	VS	VS	0
		STATE OF ODISHA		//
201	D-WP(C)/49716/2026	THE AIGIRI COLLEGE OF MEDICAL SCIENCE, BHUBANESWAR, KHORDHA	GOPAL PRASAD JENA	//
	WP(C)/34503/2026	VS	VS	0
		STATE OF ODISHA		//
202	D-WP(C)/49402/2026	SIMITA DHADA	PRAFULLA KUMAR MOHAPATRA	//
	WP(C)/34504/2026	VS	VS	0
		STATE OF ODISHA		//
203	D-WP(C)/49375/2026	SANTANU KUMAR BARIK	PRAMOD KUMAR JENA	//
	WP(C)/34505/2026	VS	VS	0
		STATE OF ODISHA		//
204	D-WP(C)/49356/2026	PRAVAT KUMAR PUHAN	MANOJA KUMAR KHUNTIA	//
	WP(C)/34506/2026	VS	VS	0

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205	D-WP(C)/49376/2026 WP(C)/34507/2026	STATE OF ODISHA SURYAKANTI MALLICK VS	SIDHESWAR MALLIK VS	// // 0
206	D-WP(C)/49129/2026 WP(C)/34508/2026	STATE OF ODISHA SANGRAM SWAIN VS	BANSHIDHAR SATAPATHY VS	// // 0
207	D-WP(C)/48947/2026 WP(C)/34509/2026	STATE OF ODISHA NIRAN DHARUA VS	DIPTI RANJAN SWAIN VS	// // 0
208	D-WP(C)/49936/2026 WP(C)/34510/2026	STATE OF ODISHA THE CARING HANDS SCHOOL OF NURSING, KHORDHA VS	GOPAL PRASAD JENA VS	// // 0
209	D-WP(C)/49403/2026 WP(C)/34511/2026	STATE OF ODISHA M/S UNIVERSAL PROJECT AND MAINTENANCE, BHUBANESWAR VS	ANAND PRAKASH DAS VS	// // 0
210	D-WP(C)/49308/2026 WP(C)/34512/2026	MAHANADI COALFIELDS LIMITED (MCL), SAMBALPUR SAROJ KUMAR BEHERA VS	MANOJA KUMAR KHUNTIA VS	// // 0
211	D-WP(C)/49406/2026 WP(C)/34513/2026	STATE OF ODISHA MANOJ KUMAR KHUNTIA VS	SWAPNA KUMAR OJHA VS	// // 0
212	D-WP(C)/49139/2026 WP(C)/34514/2026	STATE OF ODISHA SANJAY KUMAR NAIK VS	SIDHESWAR MALLIK VS	// // 0
213	D-WP(C)/49357/2026 WP(C)/34515/2026	STATE OF ODISHA SUSANTA PATTANAIK VS	MANOJA KUMAR KHUNTIA VS	// // 0
214	D-WP(C)/49360/2026 WP(C)/34516/2026	STATE OF ODISHA SAGARIKA SAHOO VS	BIJAYA KUMAR PARIDA 2 VS	// // 0
215	D-WP(C)/48819/2026 WP(C)/34517/2026	STATE OF ODISHA CHANMANI MALIK VS	BISWARANJAN DALAI VS	// // 0
		STATE OF ODISHA		//

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216	D-WP(C)/49377/2026 WP(C)/34518/2026	SHIVANANDA ROUT VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	// 0 //
217	D-WP(C)/49310/2026 WP(C)/34519/2026	SABIRUDDIN KHAN VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
218	D-WP(C)/49358/2026 WP(C)/34520/2026	RIHAN KHAN VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
219	D-WP(C)/49830/2026 WP(C)/34521/2026	EKALABYA SCHOOL OF NURSING, KHURDA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
220	D-WP(C)/49407/2026 WP(C)/34522/2026	BICHITRANANDA SENAPATI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
221	D-WP(C)/49380/2026 WP(C)/34523/2026	BHARAT CHANDRA MAHANTA VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	// 0 //
222	D-WP(C)/49313/2026 WP(C)/34524/2026	ALOK RANJAN PARIDA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
223	D-WP(C)/49381/2026 WP(C)/34525/2026	SUNITA MALLICK VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
224	D-WP(C)/49424/2026 WP(C)/34526/2026	CHINMAYEE NAYAK VS JHASAKETAN SAHU	CHINMAYEE NAYAK (IN PERSON) VS	// 0 //
225	D-WP(C)/49322/2026 WP(C)/34527/2026	MAHAMMAD LUKMAN VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
226	D-WP(C)/49383/2026 WP(C)/34528/2026	JYOTILAL BEHERA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
227	D-WP(C)/48835/2026	AMIYA BHANJA DEO	KRISHNA CHANDRA SAHU	//

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	WP(C)/34529/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/49954/2026 WP(C)/34530/2026	SARASWATI KHANDAI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	// 0 //
229	D-WP(C)/49173/2026 WP(C)/34531/2026	BIJAN PATI VS STATE OF ODISHA	DIBYARANJAN BARIK VS	// 0 //
230	D-WP(C)/49315/2026 WP(C)/34532/2026	PRADEEP KUMAR PRADHAN VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
231	D-WP(C)/49390/2026 WP(C)/34533/2026	KHIROD CHANDRA BISWAL VS STATE OF ODISHA	RAKESH BEHERA VS	// 0 //
232	D-WP(C)/49463/2026 WP(C)/34534/2026	PRADEEP KUMAR SWAIN VS STATE OF ODISHA	ASHISH KUMAR MOHANTY VS	// 0 //
233	D-WP(C)/49385/2026 WP(C)/34535/2026	SANJIB KUMAR PRADHAN VS STATE OF ODISHA	DIBYARANJAN BARIK VS	// 0 //
234	D-WP(C)/48724/2026 WP(C)/34536/2026	KAILASH CHANDRA MOHANTY VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// 0 //
235	D-WP(C)/49468/2026 WP(C)/34537/2026	FALGUNI PATNAIK VS STATE OF ODISHA	ASHISH KUMAR MOHANTY VS	// 0 //
236	D-WP(C)/49355/2026 WP(C)/34538/2026	SWADHIN ROUTRAY VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
237	D-WP(C)/49386/2026 WP(C)/34539/2026	TUSARKANTA NAYAK VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	// 0 //
238	D-WP(C)/49955/2026 WP(C)/34540/2026	BIDHATA MALI VS	TUKUNA KUMAR MISHRA VS	// 0

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239	D-WP(C)/49399/2026 WP(C)/34541/2026	STATE OF ODISHA ORISSA ASSOCIATION FOR THE BLIND (OAB),BHUBANESWAR VS COMMISSIONER, BHUBANESWAR MUNICIPAL CORPORATION , BBSR	ANAND PRAKASH DAS VS	// // 0 //
240	D-WP(C)/49713/2026 WP(C)/34542/2026	SABITA MEHER VS STATE OF ODISHA	JNYANANANDA PANDA VS	// 0 //
241	D-WP(C)/49472/2026 WP(C)/34543/2026	BIPLAB KUMAR JENA VS STATE OF ODISHA	ASHISH KUMAR MOHANTY VS	// 0 //
242	D-WP(C)/49177/2026 WP(C)/34544/2026	SK FAZAL MOHAMMED VS STATE OF ODISHA	DIBYA RANJAN BARIK VS	// 0 //
243	D-WP(C)/48946/2026 WP(C)/34545/2026	SOMANATH NAYAK VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //
244	D-WP(C)/49715/2026 WP(C)/34546/2026	DILLIP KUMAR HOTA VS STATE OF ODISHA	JYOTI PATNAIK VS	// 0 //
245	D-WP(C)/49188/2026 WP(C)/34547/2026	SUSHIL KUMAR AGARWALLA VS STATE OF ODISHA	MADAN MOHAN SWAIN VS	// 0 //
246	D-WP(C)/48923/2026 WP(C)/34548/2026	JAGANNATH SAHU VS STATE OF ODISHA	SURENDRA KUMAR DASH VS	// 0 //
247	D-WP(C)/47300/2026 WP(C)/34549/2026	RANJIT MARTHA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //
248	D-WP(C)/48704/2026 WP(C)/34550/2026	LALATENDU PAL VS STATE OF ODISHA	LALATENDU SAMAL VS	// 0 //
249	D-WP(C)/49201/2026 WP(C)/34551/2026	LOPAMUDRA MAHANTA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //

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250	D-WP(C)/49301/2026 WP(C)/34552/2026	M/S. U.S.V. PVT.LTD., MAHARASHTRA VS STATE OF ODISHA	PRABIN DAS VS	// 0 //
251	D-WP(C)/47340/2026 WP(C)/34553/2026	SANJULATA JAGATI VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
252	D-WP(C)/49423/2026 WP(C)/34554/2026	NABA KISHORE SINGH VS STATE OF ODISHA	NITYANANDA BEHERA VS	// 0 //
253	D-WP(C)/49361/2026 WP(C)/34555/2026	BIRENDRA MAJHI VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
254	D-WP(C)/49130/2026 WP(C)/34556/2026	HIMANSHU SEKHAR RANA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
255	D-WP(C)/49203/2026 WP(C)/34557/2026	CHITTARANJAN CHHOTARAY VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
256	D-WP(C)/49942/2026 WP(C)/34558/2026	THE SHRADHA NURSINGH COLLEGE AND ALLIED MEDICAL SCIENCE, BAHALPUR, COPTA VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //
257	D-WP(C)/47146/2026 WP(C)/34559/2026	MANAGING COMMITTEE OF SRI RAM HIGH SCHOOL, NUAPADA VS STATE OF ODISHA	JAYASHREE BISWAL VS	// 0 //
258	D-WP(C)/49416/2026 WP(C)/34560/2026	THE AYUSH INSTITUTE OF MEDICAL SCIENCE, KHORDHA VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //
259	D-WP(C)/49131/2026 WP(C)/34561/2026	ALINA NAYAK VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
260	D-WP(C)/48869/2026 WP(C)/34562/2026	SANKURU SRINIVASH DORA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
261	D-WP(C)/49191/2026	RAJASHREE MISHRA	BIREN SANKAR TRIPATHY	//

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	WP(C)/34563/2026	VS NALCO FOUNDATION, BHUBANESWAR	VS	0 //
262	D-WP(C)/49430/2026 WP(C)/34564/2026	FAKIRAMOHAN SAHU VS STATE OF ODISHA	SARBESWAR SAHOO VS	// 0 //
263	D-WP(C)/49208/2026 WP(C)/34565/2026	ANANTA RAM GURU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// 0 //
264	D-WP(C)/49493/2026 WP(C)/34566/2026	KAILASH CHANDRA DASH VS STATE OF ODISHA	PRAGYAN PARAMITA MOHANTY VS	// 0 //
265	D-WP(C)/48915/2026 WP(C)/34567/2026	SUNIL KUMAR DUTTA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
266	D-WP(C)/49219/2026 WP(C)/34568/2026	ANIRUDHA PRADHAN VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
267	D-WP(C)/49431/2026 WP(C)/34569/2026	KHAGESWAR SAHU VS STATE OF ODISHA	SARBESWAR SAHOO VS	// 0 //
268	D-WP(C)/48962/2026 WP(C)/34570/2026	MANAS RANJAN PARIJA VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
269	D-WP(C)/47941/2026 WP(C)/34571/2026	SURYAMANI BEHERA VS STATE OF ODISHA	MANAS RANJAN SATPATHY VS	// 0 //
270	D-WP(C)/49263/2026 WP(C)/34572/2026	SARALA RANI SENAPATI VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
271	D-WP(C)/49939/2026 WP(C)/34573/2026	THE ANNAPURNA NURSING CENTRE, NAYAGARH VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //
272	D-WP(C)/49303/2026 WP(C)/34574/2026	BIJAYA KUMAR JENA VS	MANOJA KUMAR KHUNTIA VS	// 0

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273	D-WP(C)/48493/2026 WP(C)/34575/2026	STATE OF ORISSA SUSHILA MOHANTY VS	KSHIROD KUMAR ROUT VS	// // 0
274	D-WP(C)/49267/2026 WP(C)/34576/2026	STATE OF ODISHA BUDHESWAR MAJHI VS	SRIKANTA KUMAR NATH VS	// // 0
275	D-WP(C)/49369/2026 WP(C)/34577/2026	STATE OF ODISHA RANJIT SAMAL VS	KANANBALA ROY CHOUDHURY VS	// // 0
276	D-WP(C)/48782/2026 WP(C)/34578/2026	STATE OF ODISHA SANJITA KISHAN VS	UPENDRA KUMAR SAMAL VS	// // 0
277	D-WP(C)/49370/2026 WP(C)/34579/2026	STATE OF ODISHA DOLAMANI BHOI VS	KANANBALA ROY CHOUDHURY VS	// // 0
278	D-WP(C)/48877/2026 WP(C)/34580/2026	STATE OF ODISHA SUSANTA SWAIN VS	MANOJA KUMAR KHUNTIA VS	// // 0
279	D-WP(C)/49021/2026 WP(C)/34581/2026	STATE OF ODISHA DEBASHIS MOHANTY VS	ABHILASH MISHRA VS	// // 0
280	D-WP(C)/48879/2026 WP(C)/34582/2026	STATE OF ODISHA KAILASH CHANDRA PRADHAN VS	MANOJA KUMAR KHUNTIA VS	// // 0
281	D-WP(C)/49274/2026 WP(C)/34583/2026	STATE OF ODISHA AVARANI BHUYAN VS	RAMA CHANDRA JENA VS	// // 0
282	D-WP(C)/48881/2026 WP(C)/34584/2026	STATE OF ODISHA RAKESH KUMAR PANI VS	MANOJA KUMAR KHUNTIA VS	// // 0
283	D-WP(C)/49572/2026 WP(C)/34585/2026	STATE OF ODISHA SAMBIT MOHANTY VS PRANGYA SHANTA	OM SWARUP VS	// // 0 //

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284	D-WP(C)/49579/2026 WP(C)/34586/2026	ANANDA SAND VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
285	D-WP(C)/49093/2026 WP(C)/34587/2026	PADMINI MOHANTY VS STATE OF ODISHA	SUSANTA LENKA VS	// 0 //
286	D-WP(C)/48506/2026 WP(C)/34588/2026	RABINDRA BEHERA VS THE COLLECTOR, CUTTACK	PADMAJA PATTNAIK VS	// 0 //
287	D-WP(C)/49580/2026 WP(C)/34589/2026	BISWAMBAR GOCHHAYAT VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
288	D-WP(C)/48991/2026 WP(C)/34590/2026	THE SWETAPADMA INSTITUTE OF NURSING AND MEDICAL SCIENCE, NIMAPADA, VS STATE OF ODISHA	GOURL PRASAD JENA VS	// 0 //
289	D-WP(C)/49027/2026 WP(C)/34591/2026	THE STATESMAN LTD.,KOLKATA VS THE PRESIDING OFFICER, LABOUR COURT, BHUBANESWAR	HRUDANANDA MOHAPATRA VS	// 0 //
290	D-WP(C)/49581/2026 WP(C)/34592/2026	L. RAMESH VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
291	D-WP(C)/50092/2026 WP(C)/34593/2026	SRIDHAR MOHANTY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
292	D-WP(C)/49022/2026 WP(C)/34594/2026	THE STATESMAN LTD.,KOLKATA VS THE PRESIDING OFFICER, LABOURCOURT, BHUBANESWAR	HRUDANANDA MOHAPATRA VS	// 0 //
293	D-WP(C)/48815/2026 WP(C)/34595/2026	MADAN HANS VS STATE OF ODISHA	AKASH KUMAR PATTAJOSHI VS	// 0 //
294	D-WP(C)/49218/2026 WP(C)/34596/2026	BIJOY KUMAR MOHANTY VS STATE OF ODISHA	BHABANI SANKAR DAS VS	// 0 //
295	D-WP(C)/47514/2026	NETAJI COLLEGE OF NURSING, KHURDA	AJAYA KUMAR TRIPATHY	//

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	WP(C)/34597/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/48864/2026	SURAJ KUMAR LENKA	MANOJA KUMAR KHUNTIA	//
	WP(C)/34598/2026	VS STATE OF ODISHA	VS	0 //
297	D-WP(C)/49429/2026	SUSMITA DAS	BHABANI PRASAD MOHANTY	//
	WP(C)/34599/2026	VS THE PRINCIPAL COMMISSIONER CGST AND CENTRAL EXCISE , BHUBANESWAR	VS COMMISSIONERATE,KHURDA	0 //
298	D-WP(C)/48978/2026	INDUMATI DAS	SUBHRANSU BHUSAN MOHANTY	//
	WP(C)/34600/2026	VS STATE OF ODISHA	VS	0 //
299	D-WP(C)/49508/2026	RABINDRA KUMAR SAHU	SOUMYA RANJAN SAHU	//
	WP(C)/34601/2026	VS STATE OF ODISHA	VS	0 //
300	D-WP(C)/48867/2026	SUBRAT PARDIA	MANOJA KUMAR KHUNTIA	//
	WP(C)/34602/2026	VS STATE OF ODISHA	VS	0 //
301	D-WP(C)/49109/2026	DHARITRI GUMANSINGH	SWOYAM PRABHU JENA	//
	WP(C)/34603/2026	VS THE MANAGING DIRECTOR, ODISHA STATE SEEDS CORPORATION LIMITED, BHUBANESWAR	VS	0 //
302	D-WP(C)/49262/2026	ICHHABATI SOREN	SRIKANTA KUMAR NATH	//
	WP(C)/34604/2026	VS STATE OF ODISHA	VS	0 //
303	D-WP(C)/48974/2026	MANASMITA NAYAK	SUBHRANSU BHUSAN MOHANTY	//
	WP(C)/34605/2026	VS STATE OF ODISHA	VS	0 //
304	D-WP(C)/48245/2026	AJIT KUMAR RATH	ADYASIDHI MISHRA	//
	WP(C)/34606/2026	VS STATE OF ODISHA	VS	0 //
305	D-WP(C)/49392/2026	M/S.EAST INDIA INFOTECH PVT.LTD., KOLKATA	SAILAZA NANDAN DAS	//
	WP(C)/34607/2026	VS NTPC LTD., ANGUL	VS	0 //
306	D-WP(C)/49007/2026	NABAKISHORE BARIK	MAHESWAR MOHANTY	//
	WP(C)/34608/2026	VS	VS	0

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307	D-WP(C)/49365/2026 WP(C)/34609/2026	STATE OF ODISHA RAMAKANTA JHANKAR VS	KANANBALA ROY CHOUDHURY VS	// // 0
308	D-WP(C)/48266/2026 WP(C)/34610/2026	STATE OF ODISHA SATYANARAYAN BEHERA VS	ADYASIDHI MISHRA VS	// // 0
309	D-WP(C)/43954/2026 WP(C)/34611/2026	STATE OF ODISHA M/S.VAIDEHI PALM PRIVATE LTD.,KOLKATA VS	SILABHADRA SASTRY VS	// // 0
310	D-WP(C)/49368/2026 WP(C)/34612/2026	STATE OF ODISHA NUNA RAM MURMU VS	KANANBALA ROY CHOUDHURY VS	// // 0
311	D-WP(C)/48269/2026 WP(C)/34613/2026	STATE OF ODISHA MANOJ KUMAR RAUTA VS	ADYASIDHI MISHRA VS	// // 0
312	D-WP(C)/36036/2026 WP(C)/34614/2026	STATE OF ODISHA SAMRAT SHEKHAR PATEL VS	AMITABH MISHRA VS	// // 0
313	D-WP(C)/49336/2026 WP(C)/34615/2026	STATE OF ODISHA JHILLI MALLIK VS	BIKASH KUMAR DASH VS	// // 0
314	D-WP(C)/49338/2026 WP(C)/34616/2026	STATE OF ODISHA M/S KONARK SALES CORPORATION, ANGUL VS	BIBHUTI BHUSAN PANDA VS	// // 0
315	D-WP(C)/49337/2026 WP(C)/34617/2026	CHIEF COMMISSIONER, CT AND GST, ODISHA, KATAKA SK.RAJAK VS	MANOJA KUMAR KHUNTIA VS	// // 0
316	D-WP(C)/49339/2026 WP(C)/34618/2026	STATE OF ODISHA DEBARAJ SAHU VS	MANOJA KUMAR KHUNTIA VS	// // 0
317	D-WP(C)/49342/2026 WP(C)/34619/2026	STATE OF ODISHA RABINDRA NAYAK VS	MANOJA KUMAR KHUNTIA VS	// // 0
		STATE OF ODISHA		//

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318	D-WP(C)/49558/2026 WP(C)/34620/2026	GELHAMANI BISWAL VS STATE OF ODISHA	SARBESWAR SAHOO VS	// 0 //
319	D-WP(C)/49409/2026 WP(C)/34621/2026	KASHINATH SAHOO VS PRAMOD KUMAR PARIDA	OM SWARUP VS	// 0 //
320	D-WP(C)/47353/2026 WP(C)/34622/2026	J.SAIRAJA DORA VS STATE OF ODISHA	BAIDHAR SAHOO VS	// 0 //
321	D-WP(C)/49696/2026 WP(C)/34623/2026	KUSUM PRADHAN @ KUSUMA PRADHAN VS STATE OF ODISHA	SK. ZAFARULLA VS	// 0 //
322	D-WP(C)/47770/2026 WP(C)/34624/2026	TRILOCHAN MUDULI VS UNION OF INDIA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
323	D-WP(C)/48323/2026 WP(C)/34625/2026	KUNDALA SUDHA@K.SUDHA VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS	// 0 //
324	D-WP(C)/48163/2026 WP(C)/34626/2026	KAILASINI ROUTRAY VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
325	D-WP(C)/49646/2026 WP(C)/34627/2026	M/S UTKAL SUPPLIERS PVT.LTD., GANJAM VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	// 0 //
326	D-WP(C)/48224/2026 WP(C)/34628/2026	ARUNA KUMAR SAHOO VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
327	D-WP(C)/49503/2026 WP(C)/34629/2026	SUMITRA BARIK VS STATE OF ODISHA	BINOD KUMAR HATI VS	// 0 //
328	D-WP(C)/49530/2026 WP(C)/34630/2026	NEERAJ SHUVAM LAKRA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
329	D-WP(C)/48870/2026	SATYA PRASAD SAHOO	TUSAR KUMAR MISHRA	//

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	WP(C)/34631/2026	VS ODISHA ELECTRICITY REGULATION COMMISSION, BHUBANESWAR	VS	() //
330	D-WP(C)/49557/2026 WP(C)/34632/2026	RAJKISHOR SAHU VS STATE OF ODISHA	SARBESWAR SAHOO VS	// () //
331	D-WP(C)/49220/2026 WP(C)/34633/2026	NITYANANDA ROUT VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// () //
332	D-WP(C)/49500/2026 WP(C)/34634/2026	BHASKAR MAJHI VS STATE OF ODISHA	BINOD KUMAR HATI VS	// () //
333	D-WPCRL/29649/2026 WPCRL/134/2026	MANOJ KUMAR NAYAK VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// () //
334	D-ABLAPL/31925/2026 ABLAPL/12117/2026	A.JAYANTIMALA PATRO VS STATE OF ODISHA	M.SIMANCHALA DORA VS	BADABAZAR /640 /2026 () //
335	D-ABLAPL/25945/2026 ABLAPL/12118/2026	GEETANJALI KAR VS STATE OF ODISHA	ATMAJIT MANMITH DAS VS	KHANDAPARA /247 /2026 () //
336	D-ABLAPL/31873/2026 ABLAPL/12119/2026	DEBARCHAN ROUT @ DEBACHAN ROUT VS STATE OF ODISHA	JNYANANANDA PANDA VS	KOMNA PS /366 /2026 () //
337	D-ABLAPL/28029/2026 ABLAPL/12120/2026	MAHAMMAD BOX@MOHAMMAD BUX VS STATE OF ODISHA	SAHASRANSU SOURAV VS	SINGLA /158 /2025 () //
338	D-ABLAPL/31876/2026 ABLAPL/12121/2026	KUNAL TANDI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KHARIAR /368 /2026 () //
339	D-ABLAPL/29240/2026 ABLAPL/12122/2026	SANKAR KUMAR NAYAK VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	MARINE PS AT JAMBO /134 /2026 () //
340	D-ABLAPL/31882/2026 ABLAPL/12123/2026	RANJIT @ RANAJEET KUMAR SAHU VS	SAMVIT MOHANTY VS	MAHILA P.S.(BBSR) /356 /2026 ()

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341	D-ABLAPL/29365/2026 ABLAPL/12124/2026	STATE OF ODISHA MAHAVEER PRASAD BARAL VS	SAMBEET PATTANAYAK VS	// BALANGA /211 /2025 ()
342	D-ABLAPL/31890/2026 ABLAPL/12125/2026	STATE OF ODISHA KARTIKESWAR NAYAK VS	ABHAS MOHANTY VS	// BASUDEVPUR /444 /2026 ()
343	D-ABLAPL/31897/2026 ABLAPL/12126/2026	STATE OF ODISHA SIBA @ SHIBA NAYAK VS	AMLAN SHAKTI PAUL VS	// BHARATPUR PS /858 /2026 ()
344	D-ABLAPL/31676/2026 ABLAPL/12127/2026	STATE OF ODISHA SURENDRA CHANDRA DAS VS	RAJENDRA NARAYAN ROUT VS	// / /0 ()
345	D-ABLAPL/29454/2026 ABLAPL/12128/2026	STATE OF ODISHA KUNTHU @ RAMESH DEHURI VS	MANORANJAN MUDULI VS	// NARASINGHPUR /271 /2020 ()
346	D-ABLAPL/30195/2026 ABLAPL/12129/2026	STATE OF ODISHA ABHIRAM MISHRA VS	ATMAJIT MANMITH DAS VS	// / /0 ()
347	D-ABLAPL/30198/2026 ABLAPL/12130/2026	STATE OF ODISHA SKYELYAB SWAIN VS	ATMAJIT MANMITH DAS VS	// / /0 ()
348	D-ABLAPL/31711/2026 ABLAPL/12131/2026	STATE OF ODISHA SIPU @ SUJIT MALLIK VS	AKSHAYA KUMAR PANDEY VS	// PATTAMUNDAI MODEL /356 /2026 ()
349	D-ABLAPL/30416/2026 ABLAPL/12132/2026	STATE OF ODISHA PRAKASH SAHOO VS	UMA SHANKAR PATEL VS	// BIRMITRAPUR /427 /2026 ()
350	D-ABLAPL/32204/2026 ABLAPL/12133/2026	STATE OF ODISHA SUBHASIS MARDARAJ VS	ABHISIDDHANTA SAHOO VS	// PURI TOWN /649 /2026 ()
351	D-ABLAPL/30552/2026 ABLAPL/12134/2026	STATE OF ODISHA SAROJINI SETHI VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	// PATTAMUNDAI MODEL /318 /2026 () //

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352	D-ABLAPL/30668/2026 ABLAPL/12135/2026	K.SHIVANI VS STATE OF ODISHA	BISWARANJAN DALAI VS	PADWA /30 /2026 () //
353	D-ABLAPL/31716/2026 ABLAPL/12136/2026	RAJES KUMAR SWAIN @ RAJA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	TOMANDO /401 /2026 () //
354	D-ABLAPL/31728/2026 ABLAPL/12137/2026	DAYA CHALAN @ KHILLO VS STATE OF ODISHA	ARIJEET MISHRA VS	PAPADAHANDI /108 /2020 () //
355	D-ABLAPL/31026/2026 ABLAPL/12138/2026	MANJUR AHMED KHAN VS STATE OF ODISHA	OM PRAKASH SARAN VS	HINDOL /143 /2026 () //
356	D-ABLAPL/31806/2026 ABLAPL/12139/2026	MOJFAR KHAN @ MUZAFAR KHAN VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	BANKI /485 /2026 () //
357	D-ABLAPL/31050/2026 ABLAPL/12140/2026	BIJAY KUMAR ROUTRAY VS STATE OF ODISHA	BIJAY JENA VS	KISSANNAGAR PS /301 /2026 () //
358	D-ABLAPL/32180/2026 ABLAPL/12141/2026	ABANI KUMAR PATRA VS STATE OF ODISHA	KARUNAKAR GAYA VS	NIMAPADA /197 /2026 () //
359	D-ABLAPL/31233/2026 ABLAPL/12142/2026	BIJAYINI MAHAPATRA VS STATE OF ODISHA	HARAPRASAD PANDA VS	CAPITAL P.S. /631 /2026 () //
360	D-ABLAPL/31245/2026 ABLAPL/12143/2026	SURYAMANI BEHERA VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	JAJPUR SADAR /203 /2026 () //
361	D-ABLAPL/31262/2026 ABLAPL/12144/2026	SIDHANT PRADHAN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	FATEGARH /326 /2026 () //
362	D-ABLAPL/32181/2026 ABLAPL/12145/2026	RABI DAS @ RABI PRASAD DAS VS STATE OF ODISHA	KARUNAKAR GAYA VS	BIRIDI PS /282 /2026 () //
363	D-ABLAPL/31310/2026	CHINTAMANI NAYAK	PURNA CHANDRA MOHARANA	/ /0

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	ABLAPL/12146/2026	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/31435/2026 ABLAPL/12147/2026	DULA @ TRILOCHAN GIRI VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	KAMARDA /212 /2026 () //
365	D-ABLAPL/31829/2026 ABLAPL/12148/2026	ARUNA @ ARUN KUMAR RANA VS STATE OF ODISHA	SANJAYA KUMAR PANIGRAHI VS	PUINTALA /221 /2026 () //
366	D-ABLAPL/31831/2026 ABLAPL/12149/2026	PRAKASH MEHER VS STATE OF ODISHA	SANJAYA KUMAR PANIGRAHI VS	SUBALAYA /238 /2024 () //
367	D-ABLAPL/31448/2026 ABLAPL/12150/2026	SK. MD. SAFAYAT ALI VS STATE OF ODISHA	PRAJNA SARITA MOHANTY VS	BASTA /319 /2025 () //
368	D-ABLAPL/31454/2026 ABLAPL/12151/2026	SADHU MALI VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE MAHILA /130 /2026 () //
369	D-ABLAPL/31838/2026 ABLAPL/12152/2026	KARTIK MAJHI VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	BALASORE SADAR /550 /2026 () //
370	D-ABLAPL/31891/2026 ABLAPL/12153/2026	TAHEMUD KHAN VS STATE OF ODISHA	BHARAT JALLI VS	KHURDA MODEL /593 /2026 () //
371	D-ABLAPL/31921/2026 ABLAPL/12154/2026	DEEPAK BEHERA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	SONEPUR /323 /2026 () //
372	D-ABLAPL/31594/2026 ABLAPL/12155/2026	ROCHISHNU RIPRABAHA PRADHAN VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	BHOGRAI /282 /2026 () //
373	D-ABLAPL/31970/2026 ABLAPL/12156/2026	SUJIT KUMAR KHATEI @ SUJIT KHATEI VS STATE OF ODISHA	AJIT KUMAR RAUT VS	NIALI /399 /2022 () //
374	D-ABLAPL/31625/2026 ABLAPL/12157/2026	PRASANNA ROUT VS	KULDEEP MOHANTY VS	FATEGARH /318 /2026 ()

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375	D-ABLAPL/31988/2026 ABLAPL/12158/2026	STATE OF ODISHA PINTU @ PABITRA BARIK VS	LAXMIDHAR MAHAPATRA VS	// NANDANKANAN /377 /2026 ()
376	D-ABLAPL/31990/2026 ABLAPL/12159/2026	STATE OF ODISHA CHITA RANJAN SAHOO @ MINA SAHOO VS	SAMVIT MOHANTY VS	// BOLAGARH P.S. /437 /2026 ()
377	D-ABLAPL/31642/2026 ABLAPL/12160/2026	STATE OF ODISHA TAPAS MALIK VS	HARAPRASAD PANDA VS	// BANGRIPOSI /27 /2024 ()
378	D-ABLAPL/32013/2026 ABLAPL/12161/2026	STATE OF ODISHA PATRICK DAS VS	BYOMAKESH TRIPATHY VS	// / /0 ()
379	D-ABLAPL/31643/2026 ABLAPL/12162/2026	STATE OF ODISHA TARUN KUMAR BEHERA VS	RAMESH CHANDRA MAHARANA VS	// CHOUDWAR /651 /2026 ()
380	D-ABLAPL/32063/2026 ABLAPL/12163/2026	STATE OF ODISHA KUNA PRADHAN VS	SUJIT KUMAR PATTNAIK VS	// DIGAPAHANDI /425 /2026 ()
381	D-ABLAPL/31672/2026 ABLAPL/12164/2026	STATE OF ODISHA SHIBA@SIBU KISHAN VS	SWARAJ PATEL VS	// DHARUADIHI /194 /2026 ()
382	D-ABLAPL/32080/2026 ABLAPL/12165/2026	STATE OF ODISHA DEBENDRA HARPAL VS	JULU KHANSAMA VS	// RAGHUNATHPALI /465 /2026 ()
383	D-ABLAPL/31639/2026 ABLAPL/12166/2026	STATE OF ODISHA ANKIT KUMAR SWAIN @ ANKIT SWAIN VS	HARAPRASAD PANDA VS	// JENAPUR /278 /2026 ()
384	D-ABLAPL/32087/2026 ABLAPL/12167/2026	STATE OF ODISHA BIJOYLAKSHMI ROUT VS	OM SWARUP VS	// / /0 ()
385	D-ABLAPL/32089/2026 ABLAPL/12168/2026	STATE OF ODISHA ANIL NAYAK VS STATE OF ODISHA	SATYABRATA DASH VS	// BHARATPUR PS /375 /2026 () //

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386	D-ABLAPL/32259/2026 ABLAPL/12169/2026	GYANAPRAKASH BINDHANI @ GYANA PRAKASH BINDHANI VS STATE OF ODISHA	SITIKANT MISHRA VS	KHAJURIPADA /96 /2023 () //
387	D-ABLAPL/30793/2026 ABLAPL/12170/2026	SONALI SOREN VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	BARIPADA TOWN /771 /2022 () //
388	D-ABLAPL/28812/2026 ABLAPL/12171/2026	SUNIL KUMAR MOHAPATRA VS STATE OF ODISHA	MAHESWAR JATI VS	AIRPORT /200 /2023 () //